

their misuse through misbranding is being examined, as it involves additional costs by way of equipment for handling, coating and colouring material etc. and resultant higher subsidy burden.

#### **Assistance to Bhagalpur Riot Victims**

\*266. SHRI MANORANJAN  
BHAKTA:  
SHRIMATI SUBHASHINI ALI

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government have provided any assistance to Bhagalpur riot victims; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The Central Government has been in contact with the State Government to ensure speedy relief measures to the riot victims. Both the Prime Minister and the Home Minister have visited Bhagalpur

An amount of Rs. 1.00 crore has been sanctioned from the Prime Minister's Relief Fund for the Bhagalpur riot victims. Out of this amount, a sum of Rs. 50.00 lakhs has been earmarked for the families of those killed in the riots at the rate of Rs. 10 000/- each. This amount is over and above the ex-gratia relief of Rs. 1.00 lakh each being paid by the State Government. An amount of Rs. 1,500/- per handloom weaver and Rs. 5,000/- per powerloom weaver as grant for purchase of raw-materials is being provided to the affected weavers. A sum of Rs. 27.50 lakhs has been earmarked for this purpose. The remaining sum of Rs. 22.50 lakhs has been earmarked for extending hostel facilities for the students by adding one floor on the existing hostel building.

#### **Infiltration of Afghan Youths in Kashmir**

\*267. SHRI JANARDHANA POOJARY:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Afghan youths have infiltrated in Kashmir to indulge in subversive activities; and

(b) if so, the details thereof and the step taken to check such infiltration?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The Government have no specific evidence so far that Afghan youths have infiltrated in Kashmir to indulge in subversive activities.

(b) Some of the steps taken are: larger induction of Central Police Forces; revamping of administration; improvement in the functioning of Police Stations; better co-ordination between the State Police/Central Police and the Army; preventive action to apprehend criminals and anti-social elements; and raids and combing operations on selective basis, if and when necessary; and strengthening of vigil on the border

#### **Shrimp Fishing**

\*268. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the annual shrimp catch in the country during the last three years;

(b) whether research and development in fish culture is proposed to be further expanded in Kerala; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The annual shrimp catch in